

**Effect on power generation due to non-availability
of coal in Maharashtra**

10. SHRI D. P. TRIPATHI:

SHRIMATI RAJANI PATIL:

Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the power generation has been affected in Maharashtra due to non-availability of coal in the State in time; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) As per the Central Electricity Authority (CEA) report dated 29.07.2013, 10 out of 12 power stations located in Maharashtra are carrying coal stock of 10 days or more. The coal supplies from Coal India Limited (CIL) sources to Power stations located in Maharashtra has been 9.59 million tonnes during 2013-14 (upto June, 2013) as against of the commitment of 12.707 million tonnes under Fuel Supply Agreement (FSA)/Memorandum of Understanding (MOU) with the materialization 75%.

Supplies could have been even better but for regulation of despatches, unloading constraints and lesser lifting of coal by MAHAGENCO power stations having comfortable coal stocks and no lifting of coal by Parli Thermal Power Plant (TPP) during April-June' 2013 on account of water shortage.

Allocation of Ramchandi Promotional block in Odisha

11. SHRI SUKHENDU SEKHAR ROY : Will the Minister of COAL be pleased to state:

(a) whether Ramchandi Promotional Block in Talcher Coalfields in Odisha is having reserves of 1500 million Metric Tonnes of coal and if so, the details thereof;

(b) whether one of the criteria for allocation of this was that applicant must have a net worth of Rs. 4,000 crores and if so, the details thereof;

(c) whether the block was allocated to individual company or joint venture company and if so, the details thereof;